

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5708
ANSWERED ON:30.08.2001
THEFT OF RAILWAY PROPERTY
SHIVAJI VITHALRAO KAMBLE

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a notorious gang is involved in the theft of railway property worth crores of rupees in connivance with the P.W.I. officers of Kurduwari-Latur section of Sholapur Division under the Central Railway;
- (b) if so, whether any orders have been issued for conducting investigation in this regard;
- (c) if so, the details thereof;
- (d) the action taken against the guilty officials; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a): No, Sir.
- (b) to (e): Does not arise.